

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.208 – IA 05 of 2020
Item No.209 – IA 535 of 2020
Item No.210 – IA 528 of 2021
In
CP(IB) 8 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Bonus Plastics Pvt Ltd
V/s
GopalaPolyplast Ltd

.....Applicant

.....Respondent

Order delivered on 01/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
Mr. Jaimin Dave, Adv.
For the Respondent : Mr. Shivam Parikh, Adv. for R-14.
Mr. Aditya Tripathi for R-13
Mr. Kuldeep Adesara, Adv.
For CGST and Central
Excise Department : Ms. Pankti Shah, Adv.

ORDER

IA 05 of 2020, IA 535 of 2020 & IA 528 of 2021

Due to paucity of time, as the Members are holding Special Bench in post lunch session, adjourned to 10.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**